## <u>COURT - I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# APPEAL NO. 265 OF 2015

## Dated: 4<sup>th</sup> July, 2017

#### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of :

M/s Vandana Global Ltd.	Va		Appellant(s)
Chhattisgarh State Power Distribution	Vs. Co. I	_td. & Anr.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Raunak Jain	
Counsel for the Respondent(s)	:	Mr. K. Gopal Choudhary Mr. Arvind Banerjee (Rep.) for R.1 Mr. C. K. Rai Mr. Umesh Prasad for R.2	
		Mr. Ravin Dubey for	Impleaded Resp.

#### <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter on <u>31.07.2017 at 2.30 p.m.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson